

**GOVERNMENT OF INDIA
MINISTRY OF YOUTH AFFAIRS & SPORTS
(DEPARTMENT OF SPORTS)**

**LOK SABHA
UNSTARRED QUESTION NO. 322
ANSWERED ON 19.07.2022**

Sports Projects for Nagaland

322. SHRI TOKHEHO YEPTHOMI:

Will the Minister of YOUTH AFFAIRS AND SPORTS be pleased to state:

(a) the number of projects that have been sanctioned to Nagaland State under Khelo India, Khelo India Sports Infrastructure, Urban Sports Infrastructure Scheme (USIS) and Fit India from 2018-2019 to March, 2022; and

(b) the other steps taken by the Government in this regard?

**ANSWER
THE MINISTER OF YOUTH AFFAIRS & SPORTS
{ SHRI ANURAG SINGH THAKUR }**

(a) Under the “Utilization and Creation/Upgradation of Sports Infrastructure” vertical of the Khelo India Scheme, this Ministry renders financial support for creation of basic sports infrastructure such as sports complex, synthetic athletic tracks, synthetic hockey fields, synthetic turf football grounds, multipurpose halls, swimming pools, etc. Accordingly, a total of 8 sports infrastructure projects, 19 Khelo India Centres (KIC) and 01 Khelo India State Centre of Excellence (KISCE) have been sanctioned/ notified in the State of Nagaland from 2018-19 to March, 2022.

The erstwhile, Urban Sports Infrastructure Scheme (USIS) was merged in Khelo India scheme in 2016.

Fit India Movement is a people centric movement to be run with participation of citizens of the country irrespective of States/UTs. All the initiatives/activities under the aegis of Fit India Movement are intended to receive participation from all the States and UTs.

Apart from above, under Ek Bharat Shrestha Bharat Programme, Indigenous Sports of the country are being promoted by Fit India Movement where Hekko, an indigenous game of Nagaland is being promulgated by

curating a video on the sport and webcasting it on YouTube channel of Fit India Mission.

(b) Further, the Ministry of Youth Affairs & Sports implements the following schemes for development of sports in the country, including the State of Nagaland:

(i) Khelo India Scheme; (ii) Assistance to National Sports Federations; (iii) Special Awards to Winners in International Sports Events and their Coaches; (iv) National Sports Awards; (v) Pension to Meritorious Sportspersons; (vi) Pandit Deendayal Upadhyay National Sports Welfare Fund; (vii) National Sports Development Fund; and (viii) Running Sports Training Centres through Sports Authority of India.

Details of the above schemes are available in the public domain on the websites of this Ministry and the Sports Authority of India.
